

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 187 /Confdl. /2010
II-2-1/2010

Bilaspur, dated the 13th April, 2010

The following Members of Higher Judicial Service, as specified in Column No. (2), are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office: -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Agralal Joshi, Secretary, High Court Legal Services Committee	Bilaspur	Raipur	Raipur	VII Additional District & Sessions Judge
2.	Shri Syriel Xess, I Addl. District & Sessions Judge	Bilaspur	Bhanupratappur	Uttar Bastar (Kanker)	Additional District & Sessions Judge
3.	Shri Anthres Toppo, II Additional District & Sessions Judge	Bilaspur	Baloda-Bazar.	Raipur	II Additional District & Sessions Judge
4.	Shri Gokaran Singh Kunjam, VIII Additional District & Sessions Judge (FTC)	Bilaspur	Sarangarh	Raigarh	Additional District & Sessions Judge
5.	Shri Rajendra Pradhan, VII Addl. District & Sessions Judge (FTC)	Durg	Manendragarh	Koriya (Baikunthpur)	III Additional District & Sessions Judge (F.T.C.)
6.	Shri Reshamlal Kurre, VIII Addl. District & Sessions Judge (FTC)	Durg	Jashpur	Jashpur	Additional District & Sessions Judge

7.	Shri Veer Singh Salam, Additional District & Sessions Judge	Bemetara	Khairagarh	Rajnandgaon	Additional District & Sessions Judge
8.	Shri Ganesh Ram Sande, IV Addl. District & Sessions Judge (FTC)	Raigarh	Bemetara	Durg	Additional District & Sessions Judge
9.	Shri Vijendra Nath Pandey, Additional District & Sessions Judge	Sarangarh	Bilaspur	Bilaspur	II Additional District & Sessions Judge
10.	Shri Satish Kumar Singh, Presiding Officer, Wakf Tribunal	Raipur.	Pratappur.	Surguja (Ambikapur)	Additional District & Sessions Judge (FTC)
11.	Shri Narsingh Usendi, Registrar, C.G. Arbitration Tribunal	Raipur.	Kanker	Uttar Bastar (Kanker)	Additional District & Sessions Judge
12.	Shri Naresh Kumar Chandravanshi, I Addl. District & Sessions Judge	Raipur	Sakti	Jangjir-Champa	Additional District & Sessions Judge
13.	Shri Bhuneshwar Ram, VII Addl. District & Sessions Judge	Raipur	Katghora	Korba	Additional District & Sessions Judge
14.	Smt. Suman Ekka, X Additional District & Sessions Judge (FTC)	Raipur	Ambikapur	Surguja (Ambikapur)	III Additional District & Sessions Judge (F.T.C.)
15.	Smt. Sushma Sawant, XIV Addl. District & Sessions Judge (FTC)	Raipur	Rajnandgaon	Rajnandgaon	I Additional District & Sessions Judge
16.	Shri Anil Kumar Gaikwad, II Additional District & Sessions Judge	Baloda- Bazar	Pendra- Road	Bilaspur	Additional District & Sessions Judge (FTC)
17.	Smt. Rajni Dube, I Addl. District & Sessions Judge	Rajnandgaon	Raipur	Raipur	I Additional District & Sessions Judge

18.	Shri Nico Dious Ekka, Additional District & Sessions Judge	Khairagarh	Bilaspur	Bilaspur	I Additional District & Sessions Judge
19.	Shri Tularam Churendra, President, Distt. Consumer Disputes Redressal Forum	Ambikapur	Raigarh	Raigarh	IV Additional District & Sessions Judge (F.T.C.)
20.	Shri Jagdamba Rai, III Additional District & Sessions Judge (FTC)	Ambikapur.	Raipur	Raipur	X Additional District & Sessions Judge (F.T.C.)
21.	Shri Bishma Prasad Pandey, Additional District & Sessions Judge (FTC)	Pratappur	Raipur	Raipur	XIV Additional District & Sessions Judge (F.T.C.)
22.	Shri Hemant Kumar Agrawal, III Additional District & Sessions Judge (FTC)	Manendragarh	Durg	Durg	VIII Additional District & Sessions Judge (FTC)
23.	Shri Radhakishan Agrawal, Additional District & Sessions Judge	Kanker	Durg	Durg	VII Additional District & Sessions Judge (F.T.C.)
24.	Shri K. Vinod Kujur, Addl. District & Sessions Judge (FTC)	Bhanupratap- pur	Durg	Durg	IX Additional District & Sessions Judge (F.T.C.)

BY ORDER OF THE HON'BLE HIGH COURT

A. K. Shrivastava
13.4.10

(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 188 /Confdl. /2010
II-2-1/2010

Bilaspur, dated 13th April, 2010

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.


Contd...4/-

3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Director/ Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
15. Registrar (Vigilance and Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur for information and necessary action.
17.
 - a) Shri Agralal Joshi, Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
 - b) Shri Sypriel Xess, I Addl. District & Sessions Judge, Bilaspur.
 - c) Shri Anthres Toppo, II Additional District & Sessions Judge, Bilaspur,
 - d) Shri Gokaran Singh Kunjam, VIII Additional District & Sessions Judge (FTC), Bilaspur,
 - e) Shri Rajendra Pradhan, VII Addl. District & Sessions Judge (FTC), Durg,
 - f) Shri Reshamlal Kurre, VIII Addl. District & Sessions Judge (FTC), Durg,
 - g) Shri Veer Singh Salam, Additional District & Sessions Judge, Bemetara,
 - h) Shri Ganesh Ram Sande, IV Addl. District & Sessions Judge (FTC) Raigarh,
 - i) Shri Vijendra Nath Pandey, Additional District & Sessions Judge, Sarangarh,
 - j) Shri Satish Kumar Singh, Presiding Officer, Wakf Tribunal, House no. 252-253, First Floor, Sector-5, Devendra Nagar, Raipur,
 - k) Shri Narsingh Usendi, Registrar, C.G. Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur,
 - l) Shri Naresh Kumar Chandravanshi, I Addl. District & Sessions Judge, Raipur,
 - m) Shri Bhuneshwar Ram, VII Addl. District & Sessions Judge, Raipur,
 - n) Smt. Suman Ekka, X Additional District & Sessions Judge (FTC), Raipur,
 - o) Smt. Sushma Sawant, XIV Addl. District & Sessions Judge (FTC), Raipur,
 - p) Shri Anil Kumar Gaikwad, II Additional District & Sessions Judge, Baloda- Bazar,
 - q) Smt. Rajni Dube, I Addl. District & Sessions Judge, Rajnandgaon,
 - r) Shri Nico Dious Ekka, Additional District & Sessions Judge, Khairagarh,
 - s) Shri Tularam Churendra, President, Distt. Consumer Disputes Redressal Forum, Ambikapur,
 - t) Shri Jagdamba Rai, III Additional District & Sessions Judge (FTC) Ambikapur,
 - u) Shri Bhishma Prasad Pandey, Additional District & Sessions Judge (FTC), Pratappur.

- v) Shri Hemant Kumar Agrawal, III Additional District & Sessions Judge (FTC), Manendragarh,
- w) Shri Radhakishan Agrawal, Additional District & Sessions Judge, Kanker,
- x) Shri K. Vinod Kujur, Addl. District & Sessions Judge (FTC), Bhanupratappur,

for information and compliance. They are directed to take over charge at their new place of posting before 15.05.2010 and send their handing over and taking overcharge reports to this Registry.

18. District & Sessions Judge, Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Jashpur/ Korba/ Koriya (Baikunthpur)/ Uttar Bastar (Kanker) for information. He is requested to ensure that the transferred officer(s) hand over charge of their present posting in such a way that they are able to take over charge at their new place of posting before 15.05.2010. Further, the District Judge is to impress upon the transferred Officer(s) that if he/they is/are in occupation of Government accommodation, he/they should vacate the same before 15.05.2010 under intimation to this Registry.
19. District & Sessions Judge, Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ /Kabirdham at Kawardha/ Dhamtari/ Mahasamund/ Janjgir-Champa for information.
20. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
21. Shri Prabhat Kumar Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Near Gandhi Chowk (Old Malaria Office), Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
22. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
23. Member Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
24. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
25. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Section Officer/ In-charge, Accounts/ Checker/ Complaint/ Confidential/ Criminal/ Civil/ Writ/District Establishment / Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Central Filing/ Works Sections, High Court of Chhattisgarh for information.
27. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
28. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL